

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-504
IB-210/ND/2022

IN THE MATTER OF:

Airwill JKM Infrastructure Pvt. Ltd.

....Applicant

Vs.

Cadillac Infotech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Gourav Mitra, Adv Abhinav Mukhi,
Adv Shantanu Toman

For the Respondent : Mr. Rohit Aggarwal, Ms. Vashistha

ORDER

List the matter before the Regular Bench on **18.04.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)